

Seventeenth Loksabha

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Title: Re. Accounting of water share of Andhra Pradesh by Krishna River Management Board.

SHRI BALASHOWRY VALLABHANENI (MACHILIPATNAM): Madam, we have been screaming day in, day out that water should not be wasted and when Government of Andhra Pradesh (GoAP) uses surplus water going waste into sea, Krishna River Management Board (KRMB) includes such water in AP's account! When all projects – Jurala, Srisailam, Nagarjuna Sagar, Pulichintala and Prakasam Barrage – on Krishna River are brimming with water, KRMB is coming in way when GoAP intends to use such water to divert to other upstream projects without wasting it.

If one looks at the recommendation of the Technical Committee of CWC, it says that flood water going waste into sea should not be included in the State quota. Secondly, Bachavat Tribunal has given liberty to AP to use flood water as it wishes. So, I fail to understand the reasons and justification behind KRMB including flood waters, otherwise going waste into sea from Prakasam Barrage, in AP's account.

In view of above, I request the hon. Prime Minister to intervene and see that AP uses surplus flood water.